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Employees' Provident Fund :

The dues payable up to February, 1969 are Rs. 20.20 lakhs including damages. The properties of the company have been attached. The prosecutions launched against the company for default in compliance with the Act and the Scheme are pending in the Court. A complaint under section 406/409, 1. P. C. has also been made to the local police authorities and is under investigation.

Employee's State Insurance:

The dues payable up to January, 1969 are Rs. 10.05 lakhs. Legal action has been taken for recovery of Rs. 9.45 lakhs and the properties of Company have been attached. The question of taking legal action for the balance amount is under consideration. In prosecutions launched against the management, they were fined twice in July, 1966 and April, 1969, respectively. A complaint ander section 406,469, I. P. C. has also been filled.

So far as other workmen's due, are concerned, the matter falls within the sphere of action of the State Government. The Central Government has no information in this regard.

Export Earnings of Indian Telephone Industries Limited

- *1589. SHRI TULSIDAS DASAPPA: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:
- (a) when the new factory of the Indian Telephone Industries Limited at NaIni near Allahabad is likely to be completed and start production:
- (b) the total exports of the Indian Telephone Industries Limited in 1967-68 and 1968-69; and
- (c) the amount of foreign exchange earned as a result thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND COM-MUNICATIONS (SHRI SATYA NARAIN SINHA): (a) The setting up of the new factory at Naini will cover a period of five years. The buildings will be constructed and machinery installed progressively during this period. The production will commence in the second year of its setting up.

(b) The total value of exports made by the Indian Telephone Industries Limited during 1967-68 and 1968-69 was Rs. 51.36 lakhs and Rs. 72.31 lakhs (provisional) respectively.

Written Answers

(c) The amount of foreign exchange earned from exports during 1967-68 and 1968-69 was Rs. 50.22 lakhs and Rs. 71.61 lakhs (provisional) respectively.

Licences for Manufacture of Sugar in Mysore

- 1590. SHRI P. VISWAMBHARAN: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:
- (a) a number of applications under consideration to start sugar manufacturing in the Mysore State;
- (b) the number of applications recommended by the Mysore Government;
- (c) whether an application from Bharathi Sashkari Sakar Karkhana Co-operative Society Ltd., has applied for a licence to start sugar manufacture in Mandya District, Mysore State;
- (d) whether the application has since been withdrawn; and
 - (e) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE): (4) Fifteen.

- (b) Seven.
- (c) Yes, Sir.
- (d) No. Sir.
- (e) Does not arise.

Food Corporation of India Offices

- \$826. SHRI K. M. KOUSHIK; Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) the amount incurred per month on account of rents paid by the Government to house the offices of Food Corporation of India and other offices of the Food Department in the whole of India;
- (b) the amount incurred as rent per month of the godowns taken on rent in the whole country;
- (c) the total amount invested in the country for the construction of godowns;